

(b) the amount proposed to be given to the Board during 1959-60?

The Minister of Industry (Shri Manubhai Shah): (a) Rs. 16,16,218 as grants and Rs. 26,21,900 as loans.

(b) The tentative allocations made by the Khadi and Village Industries Commission to the Khadi and Village Industries Board of Bombay during 1959-60 are Rs. 16,85,135 as grants and Rs. 38,26,025 as loans.

#### Trade with Egypt

811. Shri Pangarkar: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there is any improvement in the export of Indian goods to Egypt during 1958-59 as compared to 1957-58; and

(b) whether the imports into India from Egypt have declined during 1958-59 as compared to 1957-58?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):

(a) No, Sir. The respective figures of exports are as follows:

1957-58	..	1060 lakhs.
1958-59	..	823 lakhs.

(b) Yes, Sir. The respective figures of imports are as follows:

1957-58	..	812 lakhs.
1958-59	..	669 lakhs.

#### Export of Tea

812. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No 3391 on the 22nd April, 1959 and state the names of the countries where Public Relations Units have been opened and Tea Promotion Officers have been appointed so far for the promotion of tea exports?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): Public Relations Units have already been sanctioned for Egypt and

Australia. Officers to hold charge of these units have been selected and are under training with a view to join their posts shortly.

#### Import of Car Spare Parts

813. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the value of the import licenses issued to car manufacturing firms during 1958-59 for the import of car spare parts, firms-wise?

The Minister of Commerce (Shri Kanungo): Import licences for spares are not being issued to vehicle manufacturers separately for car and trucks but in bulk to cover the requirements of both types. During 1958-59 the licences issued for import of spare parts were as under:

	Value in lakhs of Rs.
	1958-59
1. M/s. Ashok Leyland Ltd.	26.95
2. M/s. Hindustan Motors Ltd.	41.11
3. M/s. Mahindra & Mahindra Ltd.	36.05
4. M/s. Premier Automobiles Ltd.	57.53
5. M/s. Standard Motor Products of India Ltd.	11.72
6. M/s. Tata Locomotive & Engg. Co. Ltd.	54.15
TOTAL	227.40

#### Off-take of Cloth

814. Shri Ram Krishan Gupta: Will the Minister of Commerce and Industry be pleased to state the total off-take of cloth from the textile mills in Punjab during 1959 so far (mill-wise)?

The Minister of Commerce and Industry (Shri Kanungo): A statement giving the required information is placed on the Table of the House.